

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

17.

**COMP.APPL/59(MB)2024
COMP.APPL/115(MB)2024
IN CP/1300(MB)2020**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.05.2024**

NAME OF THE PARTIES:

Kishore Kakumal Keswani

Vs

Manohar Kakumal Keswani

SECTION: 241-242(4) OF THE COMPANIES ACT, 2013

ORDER

1. Ms. Manini Bharti a/w Ms. Ashutosh Kaushik a/w Ms. Radhika Keswani, Ld. Counsel for the Applicant present. Mr. Prateek Saksaria, Ld. Senior Counsel a/w Mr. Rohan Agarwal, Mr. Darshit Dave, and Mr. Nishant Chotani, Ld. Counsel for the Respondent present.
2. On the request of both the parties, list this matter for hearing on **06.05.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)